

(2021) 06 UK CK 0097

Uttarakhand High Court

Case No: Writ Petition No. 214 (S/B) Of 2021

Devendra Kumar Kala
& Others

APPELLANT

Vs

State Of Uttarakhand
& Another

RESPONDENT

Date of Decision: June 23, 2021

Hon'ble Judges: Raghvendra Singh Chauhan, CJ; Alok Kumar Verma, J

Bench: Division Bench

Advocate: M.C. Pant, S.S. Chauhan

Final Decision: Dismissed

Judgement

Raghvendra Singh Chauhan, CJ

Having argued the case at some length, the learned counsel for the petitioners seeks the liberty to withdraw the writ petition.

Therefore, the writ petition is, hereby, dismissed as withdrawn.